

State Electricity Boards Incurring Losses

4055. SHRI C.P. MUDALAGIRI-YAPPA:
SHRI K.H. MUNIYAPPA:

Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) the number and names of State Electricity Boards which are incurring losses for the last several years;

(b) whether it is a fact that external financial assistance is not available for the State Electricity Boards;

(c) if so, the reasons therefor; and

(d) the steps contemplated by the Government to check the losses?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): (a) Eight SEBs - Bihar, Haryana, Karnataka, Kerala, Punjab, Rajasthan, West Bengal and Assam - have been incurring losses continuously for the last 3 years; even after taking rural electrification subsidy into account.

(b) No, Sir.

(c) Does not arise.

(d) State Governments have been urged to improve the working results of Electricity Boards so as to yield the statutory minimum surplus of 3%. They have also been advised to take measures such as equity participation, provision of grants to meet the losses due to supply of power to the agricultural sector, timely revision of tariff, improving the performance of generating stations, reducing T&D losses, fixation of minimum agricul-

tural power tariff of 50 paise/kwh etc.

It is also proposed to set-up five Regional Power Tariff Boards which will make recommendations to the State Govts. regarding fixation of rationalised tariffs.

[Translation]

Mujaffarpur Thermal Power Station

4056. SHRI SHIVA SHARAN SINHA: Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) whether target was fixed for generating 660 M.W. power by setting up six units in Mugaffarpur Thermal Power Station, Kanti in North Bihar;

(b) whether only two units have been set up so far and instead of 220 M.W. only 50 M.W. is being generated;

(c) if so, by when all the units are likely to be set up and the reasons for generating lesser power therefrom; and

(d) whether the Government propose to set up a high level committee to enquire into the matter and take appropriate steps to improve the situation?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): (a) to (d). The Bihar State Electricity Board has proposed to set up the Muzaffarpur Thermal Power Station with ultimate capacity of 970 MW envisaging installation of 2x110 MW under State-I, 2x250 MW under Stage-II and 1x250 MW under Stage-III.

The present installed capacity of the Mujaffarpur Thermal Power Station is 220 MW. During the month of November, 1991,

the Mujaffarpur Thermal Power Station generated 47 Million Units of energy against a target of 35 Million Units.

The Project Report for installation of two units of 250 MW each under State-II has been examined in the Central Electricity Authority. Based on the appraisal of the information contained in the Project Report, the feasibility of the scheme has been accepted by the CEA. The scheme has been identified for yielding benefits in the 9th Plan. The BSEB has been advised to submit the detailed Project Report with updated cost estimates. The scheme is not in a state of readiness for techno-economic appraisal by the CEA. It could be considered for techno-economic appraisal only after the detailed project feasibility report has been received in the CEA and the essential inputs such as coal linkage, availability of water have been tied up and necessary clearances including clearance from environmental angle have been obtained by the BSEB.

The BSEB has not submitted the project feasibility report for installation of 1x250 MW TPS under Stage-II.

The performance of the station is being continuously monitored by the CEA and various measures taken to improve the generation in the country include renovation and modernisation of old units, assistance to Electricity Boards in undertaking plant betterment programmes, supply of requisite quantity and quality of coal, training of Operation and Maintenance personnel and strengthening of Transmission and Distribution systems.

Anpara Thermal Power Plant

4057. SHRI RAM NIHORE RAI: Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) whether the families engaged in agriculture and settled at Sonbhadra district in Uttar Pradesh had been displaced as their plots of land had been taken for the construction of Plant 'A' and 'B' of Anpara Thermal Power Project by the National Thermal Power Corporation;

(b) if so, whether the full compensation has been provided to the said displaced families and whether employment has been provided to one person from each of such families;

(c) if not, the reasons therefor, and

(d) the time by which full compensation and employment to one person of each such family would be provided in the project?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): (a) to (d). The information is being collected and will be laid on the Table of the House.

[English]

Telephone Quota for Members of Parliament

4058. SHRI RAMCHANDRA VEERAPPA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Government propose to increase the quota of telephone connections for Members of Parliament;

(b) whether a Member can recommend telephone connections out of his present quota to persons other than those from his constituency on special requests;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?